

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGSCivil Appeal No(s). 6587/2024

ABHAY KUMAR SINGH & ANR.

Appellant(s)

VERSUS

STATE OF U.P. & ORS.

Respondent(s)

Date : 12-12-2024 This appeal was mentioned today.

CORAM : HON'BLE MR. JUSTICE HRISHIKESH ROY
HON'BLE MR. JUSTICE S.V.N. BHATTI

For Parties

Mr. Abhishek Singh, Adv.
Ms. Manju Jetley, AOR

Mr. Kartikeya Bhargava, AOR

Ms. Sakshi Kakkar, AOR
Mr. Abhishek Kumar Singh, AOR
Ms. Shalini Chandra, AOR

UPON being mentioned the Court made the following

O R D E R

Upon being mentioned by the appellants, we are of the view that no order is required to be passed in respect of early listing plea.

(NITIN TALREJA)
ASTT. REGISTRAR-cum-PS(MAMTA RANI)
COURT MASTER (NSH)